

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF TRADE AND TAXES
(POLICY BRANCH)
VYAPAR BHAWAN: I.P.ESTATE: NEW DELHI-02

No. F.5(23)/Policy/GST/VS/2019/ 1131-33

Dated: 22-2-19

To,

✓
The Deputy Secretary (Question Branch),
Delhi Legislative Secretariat,
Old Secretariat,
Delhi-110054.

**Sub: Reply of Vidhan Sabha Unstarred Question 139, raised by Sh. Ajay Dutt
due for reply on 27/02/2019.**

Sir,

With reference to your letter No: F.11(b-1)VI/2015-20/V.S.S./Prashan Sha./1303 dated:18.02.2019, kindly find enclosed 100 copies of the duly authenticated reply to the Unstarred Question No. 139, in Hindi, raised by Hon'ble member Sh. Ajay Dutt, due for reply in Vidhan Sabha on 27/02/2019. This issues with the approval of Commissioner (State Tax), Delhi.

The reply has been sent in email at questionbranchlas@gmail.com and the soft copy is also being submitted in pen drive. Kindly acknowledge the receipt.

Encl: As above.

Yours faithfully,



(ALOK SHARMA)
ASSTT.COMMISSIONER (POLICY)

Copy to:

1. The Director, Information & Publicity, GNCTD, Old Sectt, Block 9, Delhi-54 along with 150 copies of the reply.
2. The Dy. Secretary-VI (Finance), Finance (Revenue-I) Department, 4th Level, A-wing, Delhi Sectt., New Delhi for information please.



(ALOK SHARMA)
ASSTT.COMMISSIONER (POLICY)

व्यापार एवं कर विभाग
राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार,
आई.पी.एस्टेट, दिल्ली-110002

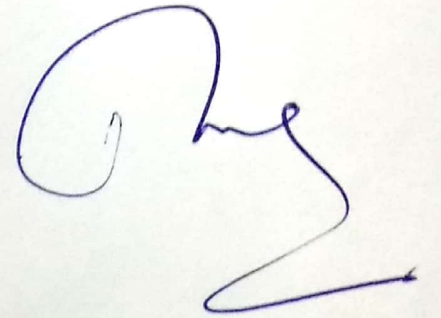
अतारंकित प्रश्न संख्या : 139

दिनांक 27-2-2019

श्री अजय दत्त

क्या उप-मुख्यमंत्री यह बताने की कृपा करेंगे कि :-

प्रश्न संख्या	प्रश्न	उत्तर
क)	वर्ष 2018-19 में अम्बेडकर नगर विधानसभा क्षेत्र से व्यापार एवं कर विभाग में कितना कर प्राप्त हुआ और	व्यापार एवं कर विभाग में विधानसभा की परिसीमाओं के अनुसार कर संग्रहित नहीं किया जाता है।
ख)	इसका पूर्ण विवरण क्या है ?	उपरोक्तानुसार



Commissioner, VAT/GST
Deptt. of Trade & Taxes
Govt. of N.C.T. of Delhi
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